

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-137(ND)2018

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2019**

NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

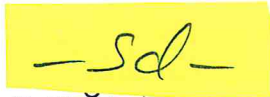
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Shivankar Sharha & Mr. K. Datta, Advocates
Present for the Respondent: Mr. Abhishek Anant, Mr. Anant A. Pavgi & Ms. Jasveen Kaur Advocates

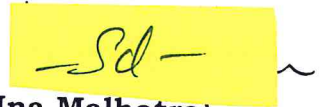
ORDER

Request for adjournment is being made by ld. Counsel for the applicant in CA-54/19 filed under Section 44, 49 & 56 of the Code. Renotify this application for further consideration on 18th November, 2019.

This Bench is apprised that the implementation of the Resolution Plan is complete. However, the prayer for seeking relief under the aforesaid application is pending adjudication.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**